

**Annexure – 4**

Name of the corporate debtor: LANGLEY APPAREL INDIA PRIVATE LIMITED ; Date of commencement of CIRP: 18.07.2023; List of creditors as on: 04.08.2023  
In accordance with Section 25(2) (e), IBC, 2016

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed (₹)	Amount of claim admitted (₹)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off				
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

